

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/ 5754/A

From :- Shri S. Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To,
Shri S.K. Poddar,
District & Sessions Judge,
Sivasagar

1st October
Dated Guwahati the ~~September~~, 2018.

Sub: **Headquarter Leave Permission.**

Ref:- Your letter No. DJSV/HA/I/2002/7297, dtd. 28.09.2018.

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission from the morning of 02.10.2018 till the morning of 07.10.2018, along with permission to perform journey to Guwahati and Abhayapuri by your official vehicle, has been ~~rejected~~/granted.

Yours faithfully,

[Signature]
1/10/2018
DEPUTY REGISTRAR (ADMN.-I)

[Signature]